

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 225/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Lodha Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Alpana Ghone Sunila Chavan i/b. Shruti Kelji	Adv. for Petitioner Applicant	

ORDER

CSA 224/230-232/NCLT/MB/MAH/2017

CSA 225/230-232/NCLT/MB/MAH/2017

CSA 229/230-232/NCLT/MB/MAH/2017

CSA 537/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)